## GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:5003 ANSWERED ON:26.04.2010 PROJECT PROPOSALS UNDER NCLP Chavan Shri Harischandra Deoram;Guddu Shri Premchandra;Scindia Smt. Yashodhara Raje;Verma Smt. Usha

## Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Union Government has received proposals from various States including Madhya Pradesh regarding eradication, education and rehabilitation of child labour under the National Child Labour Project (NCLP) during each of the last three years and the current year;

(b) if so, the details thereof, State-wise;

(c) the present status of such proposals, State-wise;

(d) the details of assistance/grant-in-aid sought by the States from Union Government under NCLP during the said period, State-wise and year-wise; and

(e) the time by which such proposals and assistance/grant-in-aid are likely to be cleared by the Union Government?

## Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

(a): No,Madam.Under the National Child Labour Project Scheme, a detailed survey report containing the name of child, father's name, age, address and occupation/process from where the child would be withdrawn, etc., conducted by the District Administration duly recommended by the respective State Government is required for considering the feasibility for approval of the proposal. No such specific detailed proposal for rehabilitation of child labour has been received from State Governments including Madhya Pradesh.

(b) to (e): Do not arise.